

used by ONGC for laying submarine flow lines and pipelines for transportation of oil and gas.

Electrification of Railway Lines in Tamil Nadu

2163 SHRI S. A. MURUGANANTHAM: Will the Minister of RAILWAYS be pleased to state:

(a) which are the railway lines in Tamil Nadu under the different stages of electrification;

(b) the progress made so far in this regard; and

(c) when are these expected to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (c).

Name of Electrification schemes in Tamil Nadu	Percentage progress as on 30-6-1976	Target for completion
1. Madras-Bavur as part of Madras-Gudur Electrification Scheme	27.56	1979-80
2. Madras-Trivellore	2.87	1979-80

Oil Companies in Public and Private Sectors

2164 SHRI DHAMANKAR: Will the Minister of PETROLEUM be pleased to state:

(a) how many oil companies are there in the country in the public sector and in the private sector, and

(b) out of them, how many are engaged in refining and marketing and how many in marketing operations only?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI

ZIAUR RAHMAN ANSARI): (a) There are 10 Oil Refining and/or Marketing Companies in the country out of which 8 are in public sector and 2 in the private sector.

(b) 5 companies are engaged both in refining and marketing, 2 in refining and one in marketing only. One refinery company, namely Bongaigaon Refinery and Petro-chemicals Limited is in the construction stage and one marketing company, namely Bitumen Marketing Corporation Limited has yet to commence commercial operations.

Menace of Chain Pulling

2165 SHRI R. N. BARMAN: Will the Minister of RAILWAYS be pleased to state:

(a) the areas where chain pulling still continues to be a menace to Railways,

(b) the names of the regions which are prone to rail dacoities; and

(c) what steps are being taken to deal with these problems?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Sections which are generally prone to alarm chain pulling are shown in Statement 'A'.

(b) Statement B is enclosed.

(c) Steps taken to combat alarm chain pulling are as under:—

(i) Posting of plain clothed TTEs and Railway Protection Force/Government Railway Police personnel in trains;

(ii) Conducting surprise checks by anti-alarm chain pulling squads, consisting of TTEs and Railway Protection Force personnel;